

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.02.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 54 of 2021 (For Correction)	Ravinder Kumar Kalra (Director of Suspended Board of EvershineSolvex Pvt. Ltd.) Vs. Ricela Health Ltd. & Ors.	Aalok Jagga	Harsh Garg-R1 Abhishek Anand-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 74 of 2021	Bank of Baroda Vs. Pankaj Dhanuka Insolvency Resolution Professional for Lanco Kondapalli Power Ltd.	Praveena Gautam	Misha
3.	Comp. App. (AT) (Ins) No. 76 of 2021	Canara Bank Vs. Valley Iron & Steel Co. Ltd.	Anju Jain	
4.	Comp. App. (AT) (Ins) No. 81 of 2021	Manoj Chaudhary Vs. Sarvesh Kashyap	Nishant Kishore	
5.	Comp. App. (AT) (Ins) No. 82 of 2021	Kamal Uttamchand Jain & Anr. Erstwhile Directors of Goodwill Theaters Pvt. Ltd. Vs. Sunteck Realty Ltd. & Anr.	Bipin Joshi	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 780 of 2020	Mukesh N. Desai Vs. Piyush Patel & Ors.	Rajendra Beniwal	Dhiren R. Dave-R1, R2 & R4 Sumit Kansal-R3
7.	Comp. App. (AT) (Ins) No. 860 of 2020	Sri Ram Constructions a Sole of Proprietary of Sanjay Kumar Vs. MC Nally Bharat Engineering Company Ltd.	Deepak Dhingra	Kumar Anurag Singh

8.	Comp. App (AT) (Ins) No. 954 of 2020	Apundarik Merchants Pvt. Ltd. Vs. Bansidhar Agarwalla & Co. Pvt Ltd.	Shubhankar Agarwala	Rajesh Upadhyay
9.	Comp. App. (AT) (Ins) No. 1069 of 2020	Jitender Arora Resolution Professional M/S Premia Projects Ltd. Vs. Tek Chand & Anr.	Shiv Kr. Suri	Javed Khan-R1 Jitender Arora-RP
10.	Comp. App. (AT) (Ins) No. 1077 of 2020	Rajalakshmi Vardarajan Resolution Professional of Arudaavis Labs Pvt. Ltd. Vs. G. Dhananjaya Naidu	Anjali Sharma	G. Ananda Selyam
11.	Comp. App. (AT) (Ins) No. 09 of 2021	Arham Steels Vs. NIIL Infrastructure Pvt. Ltd & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija
12.	Comp. App. (AT) (Ins) No. 10 of 2021	Annapurna Steel Company Vs. NIIL Infrastructure Pvt. Ltd. & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija
13.	Comp. App. (AT) (Ins) No. 12 of 2021	Ram Swaroop Ramesh Chand Vs. NIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	Nisha Malpani-R1 Asish Makhija
14.	Comp. App. (AT) (Ins) No.16 of 2021	Dinesh Vatsayan (Suspended Director BBN Foods Hi-Tech Processing Pvt. Ltd.) Vs. Gurdev Bassi (Liquidator, BBN Foods Hi-Tech Processing Pvt. Ltd.) & Anr.	Sinha Shrey Nikhilesh	

For Hearing

15.	Comp. App. (AT) (Ins) No. 503 of 2020	Babumanoharan Vs. Indian Bank & Ors.	Aniruddha Deshmukh	Jayesh V. Dolia-R1 Ramaswamy Meyyappan-R2 Umesh Garg-R3
16.	Comp. App (AT) (Ins) No. 904 of 2020	Saurabh Kumar Tikamani Resolution Professional, Lanco Amarkantak Power Ltd. Vs. NRSKS Mines and Minerals Pvt. Ltd.	Aayush Mitruka	Nitin Chowdary Pavuluri

12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

17.	Comp. App. (AT) (Ins) No. 1398 of 2019 Part Heard	Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr.	Ayush Agrawal	Mrinali Prasad-R2 Nipun Gautam-RP
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

18.	Comp. App. (AT) (Ins) No. 1079 of 2020	Interups Inc. Vs. Kuldeep Kumar Bassi & Ors. Resolution Professional of Asian Colour Coated Ispat Ltd.	Abhishek Anand	Mohana Nijhawan- R1 Ankur Mittal-R2 Ashlesha Khanna- R3
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For Hearing

19.	Comp. App. (AT) (Ins) No. 647 of 2020 Part Heard	Nishaat Saleem Vs. Skylark Ithaca Buyers Welfare Association and Anr. With	Mahesh Thakur	Rajat Agnihotri Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash- R3
20.	Comp. App. (AT) (Ins) No. 682 of 2020 & I.A. No. 2327 of 2020 Part Heard	ICICI Bank Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors. With	Abhishek Anand	Aman Choudhary Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash- R3
21.	Contempt Case (AT) No. 31 of 2020 in Comp. App. (AT) (Ins) No. 647 & 682 of 2020 Part Heard	Ramanathan Bhuvaneshwari Resolution Professional of Skylark Mansions Pvt. Ltd. Vs. Nishat Saleem & Anr.	Rajnish Sinha	Vishal Ganda

Note: The Court will rise at 03:00 PM.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**